

## ALMORA CANTONMENT

**85. Shri B. D. Pande :** Will the Minister of Defence be pleased to state :

(a) whether the Government of India Army Department Notification No. 31434/5/A.D. dated the 28th May, 1926 regarding the policy of Government regarding the ownership of trees standing on Cantonment lands still holds good ;

(b) whether it is a fact that instructions have been subsequently issued directing that dead and useless trees in the compounds of bungalows in Almora Cantonment are not to be cut down without consent of the bungalow owners ; and

(c) on what basis costs of trees desired by the bungalow owners to be cut which are old, useless and rotten, within their precincts computed?

**The Minister of Defence Organisation (Shri Tyagi) :** (a) Yes.

(b) Subsequent instructions issued do not contradict the Notification referred to in clause (a). The instructions only provide that cantonment authorities are not to enter the licensee's compound for the purpose of removing dead or fallen trees but are to demand their delivery within a reasonable time if they do not exercise the option to buy the wood.

(c) The bungalow owners can get such trees at market value which is determined on the basis of the size and quality of the tree.

## BHARAT DALIT SEVAK SANGH

**86. Shri K. K. Das :** Will the Minister of Home Affairs be pleased to state :

(a) whether any grant was sanctioned to the Bharat Dalit Sevak Sangh for holding a seminar on the Scheduled Castes and Scheduled Tribes in Delhi during December, 1955 ;

(b) if so, the amount of the grant ;

(c) whether any other grants have been sanctioned to other Scheduled Caste and Scheduled Tribe organizations for holding seminars, conferences etc ;

(d) if so, the names of the organizations ; and

(e) the amount sanctioned to each?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) No.

(b) Does not arise.

(c) Yes.

(d) The Indian Conference of Social Work, Bombay.

(e) Rupees 10,000.

## M. E. S. EMPLOYEES

**87. Shri Keshavaiengar :** Will the Minister of Defence be pleased to state :

(a) the total number of temporary employees of the M.E.S., Southern Command at present ; and

(b) the maximum and minimum periods, they have served ?

**The Minister of Defence Organisation (Shri Tyagi) :** (a) 14,704 (including industrial employees).

(b) 42 years and 1 month respectively.

## CUSTOMS DEPARTMENT

**88. Shri D. C. Sharma :** Will the Minister of Finance be pleased to lay on the Table a statement showing :

(a) the total number of complaints of corruption against the officers of Customs Department received by Government during the year 1955-56 so far from the Punjab-Rajasthan border ;

(b) the number of complaints disposed of ; and

(c) the number of officers punished on account of these complaints ?